



Government of Jammu and Kashmir  
Housing & Urban Development Department  
Civil Secretariat, Jammu/ Srinagar

**Notification**

**Jammu, the 29<sup>th</sup> November, 2023**

S.O.- 595 In exercise of powers conferred by sub-section (2-A) of Section 14 and sub section (1) of Section 269 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby appoint Deputy Commissioners/Additional District Development Commissioners of the following Districts as Administrator(s) of the Municipal Councils and Municipal Committees of the Districts respectively, for a period of six months or until the establishment of the Municipality, whichever is earlier, namely:-

S. No	Name of the Municipality	Name of the Administrator	District
1.	Municipal Council, Anantnag	Deputy Commissioner	Anantnag
2.	Municipal Council, Budgam	Deputy Commissioner	Budgam
3.	Municipal Council, Kulgam	Deputy Commissioner	Kulgam
4.	Municipal Council, Pulwama	Deputy Commissioner	Pulwama
5.	Municipal Council, Ganderbal	Deputy Commissioner	Ganderbal
6.	Municipal Council, Baramulla	Deputy Commissioner	Baramulla
7.	Municipal Council, Shopian	Deputy Commissioner	Shopian
8.	Municipal Council, Bandipora	Deputy Commissioner	Bandipora
9.	Municipal Council, Kupwara	Deputy Commissioner	Kupwara
10.	Municipal Council, Sopore	Deputy Commissioner	Baramulla
11.	Municipal Council, Kathua	Deputy Commissioner	Kathua
12.	Municipal Council, Udhampur	Deputy Commissioner	Udhampur
13.	Municipal Council, Samba	Deputy Commissioner	Samba
14.	Municipal Council, Doda	Deputy Commissioner	Doda
15.	Municipal Council, Ramban	Deputy Commissioner	Ramban
16.	Municipal Council, Kishtwar	Deputy Commissioner	Kishtwar
17.	Municipal Council, Reasi	Deputy Commissioner	Reasi
18.	Municipal Committee, Achabal	Additional District Development Commissioner	Anantnag
19.	Municipal Committee, Bijbehara	Additional District Development Commissioner	Anantnag
20.	Municipal Committee, Kokernag	Additional District Development Commissioner	Anantnag
21.	Municipal Committee, Mattan	Additional District Development Commissioner	Anantnag
22.	Municipal Committee, Pahalgam	Additional District Development Commissioner	Anantnag
23.	Municipal Committee, Qazigund	Additional District Development Commissioner	Anantnag
24.	Municipal Committee, Aishmuqam	Additional District Development Commissioner	Anantnag
25.	Municipal Committee, Seer Hamdan	Additional District Development Commissioner	Anantnag

26.	Municipal Committee, Dooru Verinag	Additional Commissioner	District	Development	Anantnag
27.	Municipal Committee, Devsar	Additional Commissioner	District	Development	Kulgam
28.	Municipal Committee, Yaripora	Additional Commissioner	District	Development	Kulgam
29.	Municipal Committee, Frisal	Additional Commissioner	District	Development	Kulgam
30.	Municipal Committee, Pampore	Additional Commissioner	District	Development	Pulwama
31.	Municipal Committee, Tral	Additional Commissioner	District	Development	Pulwama
32.	Municipal Committee, Khrew	Additional Commissioner	District	Development	Pulwama
33.	Municipal Committee, Awantipora	Additional Commissioner	District	Development	Pulwama
34.	Municipal Committee, Khansaihb	Additional Commissioner	District	Development	Budgam
35.	Municipal Committee, Magam	Additional Commissioner	District	Development	Budgam
36.	Municipal Committee, Beerwah	Additional Commissioner	District	Development	Budgam
37.	Municipal Committee, Chadoora	Additional Commissioner	District	Development	Budgam
38.	Municipal Committee, Chari-Sharief	Additional Commissioner	District	Development	Budgam
39.	Municipal Committee, Kunzer	Additional Commissioner	District	Development	Baramulla
40.	Municipal Committee, Pattan	Additional Commissioner	District	Development	Baramulla
41.	Municipal Committee, Uri	Additional Commissioner	District	Development	Baramulla
42.	Municipal Committee, Wattergam	Additional Commissioner	District	Development	Baramulla
43.	Municipal Committee, Sumbal	Additional Commissioner	District	Development	Bandipora
44.	Municipal Committee, Hajin	Additional Commissioner	District	Development	Bandipora
45.	Municipal Committee, Handwara	Additional Commissioner	District	Development	Kupwara
46.	Municipal Committee, Langate	Additional Commissioner	District	Development	Kupwara
47.	Municipal Committee, Akhnoor	Additional Commissioner	District	Development	Jammu
48.	Municipal Committee, Ghou Manhasan	Additional Commissioner	District	Development	Jammu
49.	Municipal Committee, Bishnah	Additional Commissioner	District	Development	Jammu
50.	Municipal Committee, Arnia	Additional Commissioner	District	Development	Jammu
51.	Municipal Committee, R.S Pura	Additional Commissioner	District	Development	Jammu
52.	Municipal Committee, Khour	Additional Commissioner	District	Development	Jammu
53.	Municipal Committee, Jourina	Additional Commissioner	District	Development	Jammu
54.	Municipal Committee Vijaypur	Additional Commissioner	District	Development	Samba

15

55.	Municipal Committee Bari-Brahmana	Additional Commissioner	District	Development	Samba
56.	Municipal Committee Ramgarh	Additional Commissioner	District	Development	Samba
57.	Municipal Committee, Hiranagar	Additional Commissioner	District	Development	Kathua
58.	Municipal Committee, Basholi	Additional Commissioner	District	Development	Kathua
59.	Municipal Committee, Lakhanpur	Additional Commissioner	District	Development	Kathua
60.	Municipal Committee, Billawar	Additional Commissioner	District	Development	Kathua
61.	Municipal Committee, Parole	Additional Commissioner	District	Development	Kathua
62.	Municipal Committee, Sunderbani	Additional Commissioner	District	Development	Rajouri
63.	Municipal Committee, Kalakote	Additional Commissioner	District	Development	Rajouri
64.	Municipal Committee, Nowshera	Additional Commissioner	District	Development	Rajouri
65.	Municipal Committee, Chenani	Additional Commissioner	District	Development	Udhampur
66.	Municipal Committee, Ramnagar	Additional Commissioner	District	Development	Udhampur
67.	Municipal Committee, Katra	Additional Commissioner	District	Development	Reasi
68.	Municipal Committee, Thathri	Additional Commissioner	District	Development	Doda
69.	Municipal Committee, Bhaderwah	Additional Commissioner	District	Development	Doda
70.	Municipal Committee, Batote	Additional Commissioner	District	Development	Ramban
71.	Municipal Committee, Banihal	Additional Commissioner	District	Development	Ramban

By order of the Government of Jammu and Kashmir.

Sd/-

(Prashant Goyal)

Principal Secretary to the Government,  
Housing & Urban Development Department

Dated: .11.2023

No. HUD-LSGoULBK/84/2013-01(7268319)

Copy to:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Director General, J&K Institute of Management, Public Administration and Rural Development.
5. Principal Secretary to the Lieutenant Governor, J&K.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Commissioners/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Commissioner Municipal Corporation, Jammu/Srinagar.
12. Director, Urban Local Bodies, Kashmir/Jammu.
13. All HoDs of Housing & Urban Development Department.

14. All District Development Commissioners, J&K.
15. Director, Information, J&K.
16. Chairperson, Special Tribunal, J&K.
17. All Heads of Department/Managing Directors.
18. Director, Archives, Archaeology and Museums, J&K.
19. Director, Estates, Kashmir/Jammu.
20. Special Secretary (Legal), Housing and Urban Development Department.
21. All Additional District Development Commissioners, J&K
22. General Manager, Government Press, Jammu/Srinagar.
23. Private Secretary to the Chief Secretary, J&K.
24. Private Secretary to Principal Secretary to the Government, Housing & Urban Development Department.
25. In-charge Website, HUDD.
26. Government Order/Stock file.

*29.11.2023*

**(Thannaji Bhat)**  
Under Secretary to the Government  
Housing & Urban Development Department